

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(Q)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/218/2016

NAME OF THE PETITIONER(S) : Muneez Rahman

NAME OF THE RESPONDENT(S) : Glossoft Technologies Pvt Ltd & 3 Others

UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Jolly John

Billy John  
Counsel for 3rd Resp.

J. John

2. ROHAN RAJASEKARAN  
PREETHI. S. Arasu

Counsel for R1, R2 & R4

Preethi Arasu

for Rayagopal & Rayunath  
Advocates

Counsel for Petitioner

Am J. John

3. A.M. Sridharan

ORDER

Mr. A.M. Sridharan, Counsel for Petitioner present. Mr. Rohan Rajasekaran and Ms. Preethi S. Arasu, Counsel R1, R2 and R4 present. Mr. Jolly John, Counsel for R3 present. Counsel for R3 prayed to club this TCP/218/16 with TCP/53/2016 submitting that they are connected matters. Counsel for Petitioner opposed and reported ready for submitting arguments. Counsel for R3 prayed short time for filing application for clubbing both the cases for the purpose of hearing final arguments. Call this matter along with TCP/53/2006. Put up on 27.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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